

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 23rd August, 2011.**

LICENCE TO DOCTORS FOR PRIVATE PRACTICE

111. SH. PARMINDER SINGH DHULL, M.L.A. : Will the **Health Minister** be pleased to state :-

- a) the policy guidelines followed by the state government while granting license to a doctor for private practice; togetherwith the monitoring process to ensure strict compliance by a doctor/private practitioner/private clinic to the guidelines set by the government;
 - b) When was the last audit conducted by the concerned authorities in Jind district to inspect and ensure compliance by the private practitioners/clinics to the aforesaid guidelines togetherwith the outcome thereof; and
 - c) whether there exists a policy under which it is made compulsory/mandatory for private female surgical/maternity hospitals to appoint qualified female attendants/nurses or staff only ; If so , the details of the policy and punitive action suggested against defaulters ?
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**Chandigarh:
The 18th August, 2011**

**SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha**

